

In the High Court of Judicature, Bombay.

Friday, the 14 day of October 1864

SPECIAL APPEAL No. 591 of 1864

Krishnarav Anant Goshi of the
Tanna Collectorate

Appellant

(Original Plaintiff)

versus

Judia Kudoo, deceased his son
and heir Jania and Ragho bin
yessoo Kudoo of the Tanna
Collectorate

Respondents.

(Original Defendants)

Rs. 32-0-0

The claim in the Original Suit was to recover the balance
of rent alleged to be due for 5 years

In Appeal No. 1 of 1863 the ~~case~~ ^{ref. folio}
of the District of ~~Tanna~~ ^{Tanna} at ~~Tanna~~ ^{Tanna} confirmed
the Decree of the ~~hon. J. Russell~~ ^{hon. J. Russell} who ~~had~~ ^{had} ~~refused~~ ^{refused} the
claim

A Special Appeal was preferred in the High Court on the grounds that (1) there
has been a substantial error in law has
occurred in the investigation of the case
which has produced error in the decision
of

of the case upon its merits in that the evidence
prayed for in the Darkhart N. was not
taken that (2) the Court declined to receive the
expenses tendered to call for evidence and
disposed of the case that (3) there was an
issue raised in the appeal that the Court of
Original Jurisdiction declined to receive
the expenses and disposed of the case, but
the Appellate Court has not passed any decision
thereon and that (4) a further extension ought
to have been once more granted but it was
not done so

The Court confirm the
Decree of the L. C. with costs
in Spl. Appl.

App. Dubois

M. W. D. v.

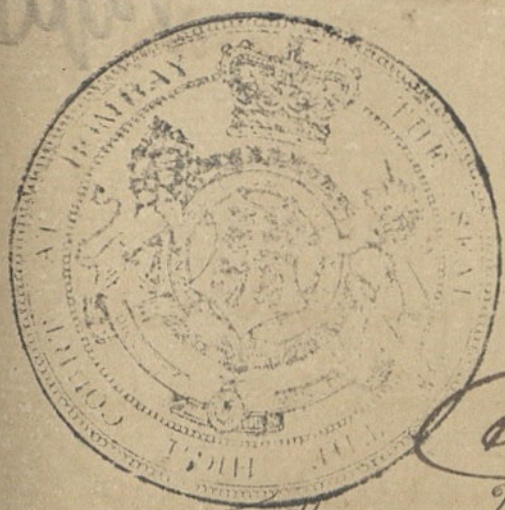
MEMORANDUM OF COSTS incurred in Special Appeal No. 591
of 186 4 against the decision of the Acting Collector of the
District of Tanna and disposed of on the 14th October 1864
by Confirming the same with costs

BY THE APPELLANT—

In the District.			
In the Mandedari's Court (including Fee)	4	74	
In the Collector's Court	4	"	8. 74
In this Court.			
Stamp for Memorandum of Special Appeal	2	"	
Stamps for copies of Decree and Judgment	1	8	
Stamp for Vukeelutnama	2	"	
Batta for Process and Postage	1	10	
Sectioner's Fee	"	12	
Vukeel's Fee	"	15	8 13 4.
		Rupees....	17. 48

BY THE RESPONDENT,

In the District.			
In the Mandedari's Court	1	15	4
In the Collector's Court	"	"	"
In this Court.			
Stamp for Vukeelutnama	"	"	1 15 4
Vukeel's Fee	"	"	" " "
		Rupees....	1 15 4



Chas
For Registrar

Chas

The 14th day of October 1864
For Sealer.